

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

CP 56/95 in
OA 1146/92

: Date of order 16.8.95

Chhannumal Parashar S/o Shri Ranjilal resident of 2-CHA-10,
Aravali Vihar, Mala Kwan, Alwar and working as Postal
Assistant, Alwar.

... Petitioner

VERSUS

1. Mr. Gautam Gupta, Chief Postmaster General,
Rajasthan Circle, Jaipur.

... Respondent

CORAM

Hon'ble Mr. Gopal Krishna, Vice Chairman.
Hon'ble Mr. O.P. Sharma, Member (Administrative)

For the Petitioner ... Mr. K.L. Thawani.
For the Respondent ... Mr. U.D. Sharma.

O R D E R

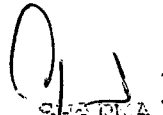
(PER HON'BLE S.R. GOPAL KRISHNA, VICE CHAIRMAN)

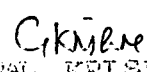
This is a Contempt Petition alleging therein that by not taking any action pursuant to the directions of the Tribunal in OA no. 1146/92 dated 7.9.94 to finalise the set aside disciplinary proceedings within a period of four months from the date of receipt of a copy of the order and to consider the case of the petitioner thereafter for promotion in the light of any fresh order to be passed by the Disciplinary Authority, the respondents have committed contempt. The penalty of reduction of pay in the scale Rs. 1400-2300 to the stage of Rs. 1600/- for a period of three years was imposed upon the petitioner, and subsequently the operation of penalty was reduced from three years to one year without changing the other terms of the penalty by order dated 15.7.93 (Annexure R-2). The case of the petitioner for promotion to the next higher grade under the biennial cadre review was considered by the Departmental Promotion Committees. The last meeting of the DPC was held on 15.7.94 in which also the applicant was not found fit for promotion due to unsatisfactory record of service. We find that the decision of the Tribunal has been

Complied with in terms in which it was passed.

...2/-

2. No case of contempt is made out. The Contempt Petition is dismissed, and notices issued are discharged.


(O.P. SHARMA)
MEMBER(A)


(GOPAL KRISHNA)
VICE CHAIRMAN

AHQ.